

Court – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No.1887 of 2014 & DFR No.1888 of 2014

DFR No.1887 of 2014

Dated: 12th December, 2014

IN THE MATTER OF:-

Niko Resources Ltd.

.... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board and Anr.

... Respondent (s)

DFR No.1888 of 2014

IN THE MATTER OF:-

Niko Resources Ltd.

.... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board and Anr.

... Respondent (s)

ORDER

The Court has not assembled today. As agreed by the parties, post the matter for further hearing on **06.02.2015**.

Court Master

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